

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN BENCH, CHENNAI

ORIGINAL APPLICATION NO. 296 OF 2024 (SZ)  
[EARLIER OA NO. 1187 OF 2024 (PB)]

**IN THE MATTER OF:**

Tribunal on its own motion SUO MOTU based on the News Item in The Deccan Herald dt: 09.09.2024 titled "Lokayuktha probe finds blocked SWDs, encroachments at two Bengaluru lakes"

Versus

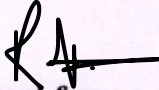
Bruhat Bengaluru Mahanagara Palike (BBMP),  
Through its Chief Commissioner, Bengaluru and Ors.

.... Respondents

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Signed and verified on this 4<sup>th</sup> day of February, 2025 at Bengaluru

  
Counsel for  
4<sup>th</sup> Respondent

  
4/2/2025  
**DEPONENT**

J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
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.... Respondents

**REPLY ON BEHALF OF CENTRAL POLLUTION CONTROL BOARD  
(CPCB) i.e. RESPONDENT NO. 4**

**MOST RESPECTFULLY SHOWETH:**

1. The Hon'ble NGT vide order dated 27.11.2024 has sought the reply of Central Pollution Control Board (hereinafter referred as CPCB) in the instant matter. Thereby, the reply is made in succeeding paragraphs.
2. That, CPCB is a statutory Board constituted under Section 3 of The Water (Prevention and Control of Pollution) Act, 1974. It performs the functions under The Water (Prevention and Control of Pollution) Act 1974 (hereinafter Water Act), The Air (Prevention and Control of Pollution) Act, 1981 (hereinafter Air Act) and The Environment (Protection) Act, 1986.



  
 4/2/2025  
**J. Chandra Babu**  
 REGIONAL DIRECTOR  
 CENTRAL POLLUTION CONTROL BOARD  
 REGIONAL DIRECTORATE - BENGALURU  
 (MIN. OF ENV. FOREST & CC, GOVT OF INDIA)  
 BENGALURU - 560 079. MOB. 9868278903

3. That as per the petition (News Item appeared in The Deccan Herald dated 9<sup>th</sup> September, 2024), it is learnt that the matter is regarding Lokayuktha team along with the officials of Bruhat Bengaluru Mahanagara Palike (BBMP), Bengaluru Water Supply and Sewerage Board (BWSSB) and other departments inspected two lakes viz. Vibhutipura and Doddanekundi lakes on August 20, 2024 and has directed 'BBMP & BWSSB for taking necessary action i.e., for removal of encroachments and blockages of Storm Water Drain (SWD) for the said two Bengaluru lakes. Also, directed to submit the Action Taken Report before Lokayuktha by BBMP, BWSSB and other departments by September 30, 2024.
4. That, CPCB Regional Directorate, Bengaluru vide letter dated 23.01.2025 has requested BBMP and BWSSB to provide the Action Taken Report on the directions of Lokayuktha preferably by 27<sup>th</sup> January, 2025. Copies of the CPCB letters enclosed as **Annexure I**.
5. That it is humbly submitted that Action Taken Report from BBMP and BWSSB with reference to the letter sent by CPCB dated 23.01.2025 is awaited.
6. That, Central Pollution Control Board at present monitors water quality of Doddanekundi Lake (01) and Vibhutipura Lake (01) in Karnataka at 02 locations under National Water Quality Monitoring Programme (NWMP) in association with the Karnataka State Pollution Control Board. The water quality data of Doddanekundi Lake and Vibhutipura Lake monitored during the year 2023 is given below in **Table 1**. The analysis result indicates that both the lakes were non-complying w.r.t Dissolved Oxygen (DO), Biochemical Oxygen Demand (BOD) and fecal coliform when compared with Primary Water Quality Criteria for Outdoor Bathing notified under Environment (Protection) Rules, 1986.



*J. Chandra Babu*  
4/2/2025

J. Chandra Babu  
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CENTRAL POLLUTION CONTROL BOARD  
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(MIN. OF ENV, FOREST & CC, GOV. OF INDIA)  
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**Table 1. Water Quality data of Doddanekkundi Lake and Vibhuthipura Lake monitored under NWMP (2023)**

WATER QUALITY DATA OF LAKE MONITORED UNDER NWMP-2023											
S.No	Monitoring Location	State Name	Dissolved O <sub>2</sub> (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ML)		Compliance Status
			Min	Max	Min	Max	Min	Max	Min	Max	
Primary Water Quality for Outdoor Bathing notified under the E(P) Rules, 1986			>5 mg/L		6.5-8.5		< 3 mg/L		< 2500 MPN/100ML		
1	DODDANEKUNDI LAKE	KARNATAKA	0.3	5.4	6.5	7.2	4.0	83.0	340	220000	Non-Complying
2	VIBHUTHIPURA LAKE	KARNATAKA	1.8	5.5	6.6	7.7	4.0	32.0	310	48000	Non-Complying

7. It is humbly submitted that Hon'ble NGT vide its order dated 18.11.2020 in O.A No.325/ 2015 directed all States/UTs to designate a nodal agency for restoration of water bodies and in compliance to the afore-said order, Karnataka State has designated Karnataka Tank Conservation and Development Authority as the nodal agency to ensure compliance of Hon'ble NGT orders passed in O.A.No. 325/ 2015 regarding restoration of stagnant water bodies. The Central Monitoring Committee under the Chairmanship of Secretary, Ministry of Jal Shakti (MoJS) is reviewing the compliance status on regular basis. It is the responsibility of the Karnataka State to ensure restoration of lakes/ponds in the State.
8. It is humbly submitted that CPCB has analyzed the water quality of Lake, Tank, Pond situated in the state of Karnataka, as monitored under NWMP by KSPCB for 2023, and communicated the same to KSPCB vide office letter No A-1411/1/2025-WQM-I/01 dated 06.01.2025. Additionally, vide the ibid letter it was also requested to identify the sources of pollution specially at the non-complying locations and to take concerted efforts for improvement of water quality. Copy of the said letter is enclosed as **Annexure II**



*J. Chandra Babu*  
4/2/2025

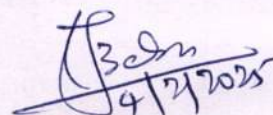
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- 9. That this answering respondent craves leave of this Hon'ble Tribunal for filing additional reply, if required, in future.
  
- 10. That, in light of the above submission, it is respectfully submitted that this Answering respondent i.e. CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble tribunal in the instant OA and render justice.

Dated at Bengaluru on this day of 4<sup>th</sup> February, 2025



**COUNSEL FOR  
RESPONDENT NO. 4**



**DEPONENT**

J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN. OF ENV, FOREST & CC, GOVT OF INDIA)  
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Versus

Bruhat Bengaluru Mahanagara Palike (BBMP),  
Through its Chief Commissioner, Bengaluru and Ors.

.... Respondents

**AFFIDAVIT**

I, J Chandra Babu, son of late Shri. J Balaramaiah, aged 56 years, having office at the Regional Directorate (Bengaluru), Central Pollution Control Board (CPCB), 1<sup>st</sup> & 2<sup>nd</sup> Floors, Nisarga Bhavan A- Block, Thimmaiah Main Road, 7<sup>th</sup> D Cross, Shivanagar, Bengaluru – 560 079, Karnataka, do hereby solemnly affirm, declare on oath and state as under: -

1. That I, the deponent herein is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit.



  
 J. Chandra Babu  
 REGIONAL DIRECTOR  
 CENTRAL POLLUTION CONTROL BOARD  
 REGIONAL DIRECTORATE - BENGALURU  
 (MIN. OF ENV, FOREST & CC, GOVT OF INDIA)  
 BENGALURU - 560 079. MOB: 9868278903

3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.

Dated at Bengaluru on this day of 4<sup>th</sup> February,2025

*J. Chandra Babu*  
4/2/2025

**DEPONENT**

J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN. OF ENV, FOREST & CC, GOVT OF INDIA)  
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**VERIFICATION**

Verified at Bengaluru on this day of 4<sup>th</sup> February, 2025 that the contents of the above reply are correct and true on the basis of the record of the cases as mentioned in the day to day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

Dated at Bengaluru on this day of 4<sup>th</sup> February,2025

*J. Chandra Babu*  
4/2/2025

**DEPONENT**

J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
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केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

**BY SPEED POST/E-Mail**

**Annexure I**

F.No. CM-13013/4/2025-TECH-RD-BENGALURU  
571

23<sup>rd</sup> January, 2025

To

The Commissioner  
Bruhat Bengaluru Mahanagara Palike (BBMP)  
Annex Building, N.R Square, Bengaluru  
Karnataka 560001

**Sub: Request for providing Action Taken Report on the Lokayuktha directions regarding removal of Encroachments at two Bengaluru lakes and blockages of Storm Water Drain (SWD) based on the inspection of Lokayuktha team on August 20, 2024**

Sir,

This is to be informed that Hon'ble National Green Tribunal, Principal Bench, Delhi on its Suo-moto action registered the case (OA No. 1187 of 2024 (PB) based on the news article titled "Lokayuktha probe finds blocked SWD's encroachments at two Bengaluru lakes" appearing in the Deccan Herald dated 09.09.2024 and transferred the case to Southern Bench, Chennai.

The Hon'ble tribunal, Chennai Bench renumbered the case as Original Application No. 296 of 2024 (SZ) and vide order dated 27<sup>th</sup> November, 2024 directed the authorities including CPCB to file their reports (Copy of Hon'ble NGT order enclosed as **Annexure I**).

As per the paper article, the Lokayuktha has directed Chief Engineer (lakes), Bruhat Bengaluru Mahanagara Palike (BBMP) and Chief Engineer (SWD), Bengaluru Water Supply and Sewerage Board (BWSSB) and other officials to appear on September 30, 2024 with action taken report (Copy of the article enclosed as **Annexure II**).

As the CPCB is not having any information on the said issue, it is therefore requested to arrange to send the copy of the Action Taken Report on compliance to the directions issued by Lokayuktha in respect of Vibhutipura and Doddanekundi lakes preferably by 27<sup>th</sup> January, 2025 to enable CPCB to file the status to Hon'ble NGT (SZ) prior to the next date of hearing (i.e 5<sup>th</sup> February, 2025).

Yours faithfully

(J. Chandra Babu)  
Regional Director

**Encl: As above**

क्षेत्रीय निदेशालय (बेंगलूरु) : निसर्ग भवन, ए-ब्लॉक, प्रथम एवं द्वितीय तल, तिम्मय्या रोड, 7-डी मैन, शिवनगर, बेंगलूरु - ५६० ०७९.

**Regional Directorate (Bengaluru) :** " Nisarga Bhawan ", A-Block, 1<sup>st</sup> & 2<sup>nd</sup> Floors, Thimmaiah Road, 7<sup>th</sup> D - Main, Shivanagar, Bengaluru - 560 079.

दूरभाष / Telephone : 080-23233739, 23233827, 23222539, Fax : 080-23234059

ई-मेल / E-mail : zobangalore.cpcb@nic.in

प्रधान कार्यालय : परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली- ११० ०३२.

**Head Office :** Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष / Telephone : 011-43102030, Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल / E-mail : cpcb@nic.in वेबसाईट / Website : www.cpcb.nic.in



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
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Yours faithfully

**(J. Chandra Babu)**  
Regional Director

**Encl: As above**

Copy to:

1. The Chief Engineer (Lakes)  
Annex Building, N R Square  
Bruhat Bengaluru Mahanagara Palike  
Bengaluru-560001, Karnataka

: With a request to provide the copy of the Action Taken Report on the directions issued by Lokayuktha for Vibhutipura and Doddanekundi lakes preferably by 27<sup>th</sup> January, 2025, pl.

Contd..2/-

क्षेत्रीय निदेशालय (बेंगलूरु) : निसर्ग भवन, ए-ब्लॉक, प्रथम एवं द्वितीय तल, तिम्मय्या रोड, 7-डी मैन, शिवनगर, बेंगलूरु - ५६० ०७९.

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प्रधान कार्यालय : परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली- ११० ०३२.

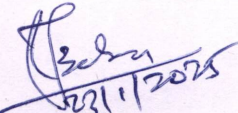
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-2-

2. The Chief Engineer (SWD) : With a request to provide the copy of the  
Jaynagar Complex, 9<sup>th</sup> floor Action Taken Report on the directions  
Bruhat Bengaluru Mahanagara Palike issued by Lokayuktha for Vibhutipura  
Bengaluru-560011, Karnataka and Doddanekundi lakes preferably by  
27<sup>th</sup> January, 2025, pl.
3. The Divisional Head WQM-I, CPCB, : for information and record, pl  
Delhi

  
23/1/2025  
(J. Chandra Babu)



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
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**BY SPEED POST/E-Mail**

F.No. CM-13013/4/2025-TECH-RD-BENGALURU

23<sup>rd</sup> January, 2025

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Yours faithfully

(J. Chandra Babu)  
Regional Director

**Encl: As above**

Copy to:

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Annex Building, N R Square  
Bruhat Bengaluru Mahanagara Palike  
Bengaluru-560001, Karnataka
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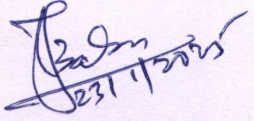
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Bruhat Bengaluru Mahanagara Palike  
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पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार  
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**BY SPEED POST/E-Mail**

F.No. CM-13013/4/2025-TECH-RD-BENGALURU

23<sup>rd</sup> January, 2025

To

The Chairman  
Bengaluru Water Supply and Sewerage Board  
Cauvery Bhawan, KG Road, Bengaluru  
Karnataka - 560009

**Sub: Request for providing Action Taken Report on the Lokayuktha directions regarding removal of Encroachments at two Bengaluru lakes and blockages of Storm Water Drain (SWD) based on the inspection of Lokayuktha team on August 20, 2024**

Sir,

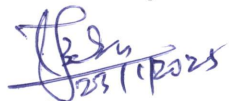
This is to be informed that Hon'ble National Green Tribunal, Principal Bench, Delhi on its Suo-moto action registered the case (OA No. 1187 of 2024 (PB) based on the news article titled "Lokayuktha probe finds blocked SWD's encroachments at two Bengaluru lakes" appearing in the Deccan Herald dated 09.09.2024 and transferred the case to Southern Bench, Chennai.

The Hon'ble tribunal, Chennai Bench renumbered the case as Original Application No. 296 of 2024 (SZ) and vide order dated 27<sup>th</sup> November, 2024 directed the authorities including CPCB to file their reports (Copy of Hon'ble NGT order enclosed as **Annexure I**).

As per the paper article, the Lokayuktha has directed Chief Engineer (lakes), Bruhat Bengaluru Mahanagara Palike (BBMP) and Chief Engineer (SWD), Bengaluru Water Supply and Sewerage Board (BWSSB) and other officials to appear on September 30, 2024 with action taken report (Copy of the article enclosed as **Annexure II**).

As the CPCB is not having any information on the said issue, it is therefore requested to arrange to send the copy of the Action Taken Report on compliance to the directions issued by Lokayuktha in respect of Vibhutipura and Doddanekundi lakes preferably by 27<sup>th</sup> January, 2025 to enable CPCB to file the status to Hon'ble NGT (SZ) prior to the next date of hearing (i.e 5<sup>th</sup> February, 2025).

Yours faithfully

  
(J. Chandra Babu)  
Regional Director

**Encl: As above**

क्षेत्रीय निदेशालय (बेंगलूरु) : निसर्ग भवन, ए-ब्लॉक, प्रथम एवं द्वितीय तल, तिम्मय्या रोड, 7-डी मैन, शिवनगर, बेंगलूरु - ५६० ०७९.

Regional Directorate (Bengaluru) : " Nisarga Bhawan ", A-Block, 1<sup>st</sup> & 2<sup>nd</sup> Floors, Thimmaiah Road, 7<sup>th</sup> D - Main, Shivanagar, Bengaluru - 560 079.

दूरभाष / Telephone : 080-23233739, 23233827, 23222539, Fax : 080-23234059

ई-मेल / E-mail : zobangalore.cpcb@nic.in

प्रधान कार्यालय : परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली- ११० ०३२.

Head Office : Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष / Telephone : 011-43102030, Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल / E-mail : cpcb@nic.in वेबसाइट / Website : www.cpcb.nic.in

**Item No.01:-**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

**Original Application No. 296 of 2024 (SZ)**

[Earlier O.A. No. 1187 of 2024(PB)]

**IN THE MATTER OF:**

Tribunal on its own motion **SUO MOTU**  
based on the News Item in The Deccan  
Herald dt: 09.09.2024 titled "**Lokayukta  
probe finds blocked SWDs,  
encroachments at two Bengaluru lakes**".

*And*

Bruhat Bengaluru Mahanagara Palike,  
Through its Chief Commissioner,  
Bengaluru and Ors.



...Respondent(s)

**Date of hearing: 27.11.2024.**

**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER**

For Applicant(s):                      Suo Motu.

For Respondent(s):                      Mr. T.V. Sekar for R1.  
Mr. Rajat Jonathan Shaw represented  
Mr. K.M. Darpan for R2 & R5.  
Mr. Devraj Ashok for R3.

**ORDER**

1. The above case has been Suo Motu registered by the Principal Bench of the National Green Tribunal, New Delhi as Original Application No.1187 of 2024 (PB) based on the news item published in *'The Deccan Herald'* dated 09.09.2024 titled, **"Lokayukta probe finds blocked SWDs, encroachments at two Bengaluru lakes"** which has been transferred to this Bench and renumbered as Original Application No.296 of 2024 (SZ).

2. Let notice be issued to the respondents through the Tribunal.

3. The learned counsel Mr. T.V. Sekar accepts notice on behalf of the Respondent No.1, Mr. Rajat Jonathan Shaw representing Mr. K.M. Darpan accepts notice on behalf of Respondents No.2 & 5 and Mr. Devraj Ashok accepts notice on behalf of Respondent No.3.

4. The learned counsels appearing for the appropriate authorities are directed to take the papers from the Registry and file a report before the next date of hearing.

5. Post the matter on **05.02.2025**.

Sd/-  
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-  
Dr. Satyagopal Korlapati, EM

O.A. No. 296/2024 (SZ)  
27<sup>th</sup> November, 2024. AD.

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# Lokayukta probe finds blocked SWDs, encroachments at two Bengaluru lakes

At Vibhutipura lake, officials found the entrance gate mutilated and the fencing destroyed allowing illegal entry.

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discovered by Lokayukta during a recent inspection of Vibhutipura and Doddanekundi lakes.

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The inspection was held on Aug 20 by Lokayukta Justice B S Patil, Upa Lokayuktas Justices K N Phaneendra and B Veerappa in the presence of BBMP, BWSSB and other officials.

At Vibhutipura lake, officials found the entrance gate mutilated and the fencing destroyed allowing illegal entry. They were informed by the locals that some cattle were taken inside for grazing by cutting open the fences.

**Also Read:** [QR codes to apply for pandal licences: Novel attempt during Ganesha Chaturthi in Bengaluru](#)

**Also Read:** [QR codes to apply for pandal licences: Novel attempt during Ganesha Chaturthi in Bengaluru](#)

“Water level in the lake was less than 20% even during the peak rainy season,” the internal Lokayukta report accessed by DH noted.

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"A structure inside the fence was found, apart from huts and temporary sheds occupied by some people. There was no place for excess water to flow out of the lake into the rajakaluve abutting the lake as it was blocked by construction. This rajakaluve transports excess water to the nearby Doddanekundi lake.

"If the lake gets flooded, water will gush into the residential locality. This appears to be one of the reasons why stormwater is not allowed to enter the lake. Hence, the lake, even during peak of rainy season, is almost empty," the report said.

Officials found the lake encroached upon on the three sides, the presence of an under-construction structure and four toilets on the premises "in bad shape".

"BBMP officials said the locks were broken and toilets were misused," the report noted.

At Doddanekundi lake, the Lokayukta discovered encroachment of 2 acres and 6 guntas and despite BDA sanctioning Rs 14 crore, works were progressing slowly.

"The area of this lake covers 136 acres," the report noted. "We did not see any trees planted alongside lake area. Assistant Director of Land Records & Survey Settlement (ADLR) said 70% of marking (survey) was done and the remaining was pending."

Officials found an earthmover on the premises and some construction material.

The Lokayukta has directed removal of encroachments and blockages of SWD.

Chief Engineer (Lakes) BBMP, Chief Engineer (SWD) BWSSB, and other officials are to appear on Sept 30 with a report on the action taken.

Directions issued by Lokayukta

Vibhutipura lake

Erection of gate and fencing

Instruction to home guards: Don't allow strangers inside the lake

Opening the toilets for public use

Enumerate what action has been taken on the demolition of a structure that was found

Install CCTVs around the lake

Placing of cement/stone resting chairs for public

Comprehensive report on lake water quality

Doddanekkundi lake

Details of the amount sanctioned, spent and the entire plan of action

Report regarding the lake survey

Prevent sewage entry

Instruction to home guards: Don't allow strangers inside the lake

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Install CCTV cameras

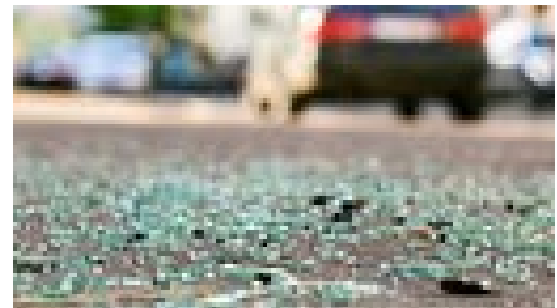
**Bengaluru, parts of Karnataka to receive rainfall for next two days**



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केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

## Annexure II

Speed Post/E-mail

F. No. A-14011/1/2025/WQM-I /01

6/1/2025

To

**The Member Secretary**  
**Karnataka Pollution Control Board**  
**"Parisara" Bhavan", No #49, Church Street**  
**Bengaluru - 560001 (Karnataka)**  
**E-mail: [ms@kspcb.gov.in](mailto:ms@kspcb.gov.in) [centrallab@kspcb.gov.in](mailto:centrallab@kspcb.gov.in)**

**Subject: Review of water quality data of Lake, Tank, Pond submitted under National Water Quality Monitoring Programme (NWMP), regarding.**

Sir,

CPCB periodically review water quality data of aquatic resources monitored under National Water Quality Monitoring Programme (NWMP). In continuation, water quality data of stagnant water bodies viz. lakes, tanks, and ponds for the year 2023 for critical parameters such as DO, pH, BOD, FC & FS are compared with Primary Water Quality Criteria for Outdoor Bathing notified under the E(P) Rules, 1986 and observed that some of the monitoring locations at lakes, tanks & ponds require attention. Location -wise details are attached as Annexure for information and record.

In view of the above, it is requested to identify the sources of pollution specially at the non-complying locations and may take concerted efforts for improvement of water quality.

Yours faithfully

(Vishal Gandhi)  
Scientist E, WQM-I Division

Encl: As above

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट /Website: [www.cpcb.nic.in](http://www.cpcb.nic.in)

**KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023**

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
4506	ABBIGERE LAKE	LAKE	KARNATAKA	0.3	5.7	6.5	7.6	5.0	87.0	580	63000	-	-	Non-Complying
3612	AGARAM LAKE	LAKE	KARNATAKA	4.0	6.7	6.7	8.0	4.0	9.0	230	7000	-	-	Non-Complying
5588	Agastya Tirth Lake Of Mena Basadi At Badami, Bagalkote District.	LAKE	KARNATAKA	5.1	13.3	8.1	8.5	1.6	21.0	540	920	240	540	Non-Complying
3629	ALLALASANDRA LAKE	LAKE	KARNATAKA	0.3	5.9	6.6	8.0	4.0	45.0	33	40000	-	-	Non-Complying
4541	ALUR LAKE	LAKE	KARNATAKA	4.2	6.1	6.6	7.3	4.0	11.0	310	7900	-	-	Non-Complying
3628	AMRUTHAHALLI LAKE	LAKE	KARNATAKA	3.2	5.8	6.8	7.9	6.0	15.0	4700	8400	-	-	Non-Complying
3599	ANCHEPALYA LAKE	LAKE	KARNATAKA	0.3	5.8	6.3	7.2	4.0	62.0	460	9400	-	-	Non-Complying
4096	ANDHRAHALLI LAKE	LAKE	KARNATAKA	0.3	6.1	6.5	7.3	4.0	78.0	4000	27000000	-	-	Non-Complying
5574	Anjanapura Lake ( Avala Halli Lake) Anjanapura,Bengaluru	LAKE	KARNATAKA	1.2	6.1	6.1	8.0	4.0	26.0	330	6300	-	-	Non-Complying
3615	ARAKERE LAKE	LAKE	KARNATAKA	0.3	5.7	7.0	8.6	5.0	64.0	430	48000	-	-	Non-Complying
3696	AYYANAKERE LAKE	LAKE	KARNATAKA	1.2	8.0	7.5	8.5	7.8	78.0	3100	110000	-	-	Non-Complying
4542	BASAVANAPURA LAKE	LAKE	KARNATAKA	0.3	6.0	6.5	8.7	5.0	67.0	580	49000	-	-	Non-Complying
5566	Basavanapura Lake Ayyappa Nagra Main Road , K. R. Puram , Bengaluru	LAKE	KARNATAKA	3.1	5.5	6.5	7.3	4.0	12.0	230	7900	-	-	Non-Complying
3602	BELLANDUR LAKE	LAKE	KARNATAKA	0.3	4.9	6.5	7.5	7.0	202.0	2200	17000000	-	-	Non-Complying
5576	Belur Lake , Belur Industrial Area , Dharwad,Bengaluru	LAKE	KARNATAKA	6.6	6.9	7.2	7.8	4.0	5.0	94	680	40	210	Non-Complying
3643	BENNIGANAHALLI LAKE	LAKE	KARNATAKA	3.2	6.7	6.5	7.7	4.0	14.0	330	11000	-	-	Non-Complying
4515	BHATTARAHALLI LAKE	LAKE	KARNATAKA	2.2	6.1	7.0	9.0	4.0	10.0	310	9400	-	-	Non-Complying
3651	BHEEMSANDRA TANK	LAKE	KARNATAKA	0.3	5.9	6.5	7.4	7.0	45.0	430	46000	-	-	Non-Complying
3679	BHUTANALA LAKE	LAKE	KARNATAKA	4.4	8.8	6.9	8.6	1.1	4.1	540	1840	280	1080	Non-Complying
3637	BYRAMANGALA LAKE	LAKE	KARNATAKA	0.3	5.7	6.7	7.7	5.0	80.0	580	33000	-	-	Non-Complying
5569	Byrasandra Upper Lake,Bengaluru	LAKE	KARNATAKA	3.0	5.4	6.5	8.0	4.0	21.0	1700	7900	-	-	Non-Complying

**KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023**

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
4507	CHELEKERE LAKE	LAKE	KARNATAKA	2.7	6.6	6.6	7.9	4.0	18.0	940	9400	-	-	Non-Complying
4095	CHIKKABANAVARA LAKE	LAKE	KARNATAKA	0.3	5.8	6.3	7.4	4.0	96.0	330	5800	-	-	Non-Complying
4537	CHINNAKURCHI KERE	LAKE	KARNATAKA	1.2	6.3	7.5	8.5	4.0	15.0	400	8400	-	-	Non-Complying
4520	CHINNAPPANAHALLI LAKE	LAKE	KARNATAKA	2.4	6.0	6.8	8.1	4.0	10.0	410	70000	-	-	Non-Complying
3584	DALAVAI LAKE	LAKE	KARNATAKA	0.3	5.0	7.4	8.5	5.0	24.0	1200	2500	-	-	Non-Complying
4521	DEVARABEESANAHALLI LAKE	LAKE	KARNATAKA	0.3	5.8	6.6	7.9	5.0	20.2	400	9400	-	-	Non-Complying
4545	JUNGU KERE (DEVARABEESANAHALLI LAKE)	LAKE	KARNATAKA	4.8	5.8	6.7	7.6	5.0	6.0	410	4800	-	-	Non-Complying
3645	DEVARAYASAMUDRA LAKE	LAKE	KARNATAKA	4.1	6.5	6.5	7.9	4.0	11.0	410	49000	-	-	Non-Complying
4526	DEVASANDRA LAKE	LAKE	KARNATAKA	0.9	5.2	6.5	8.2	4.0	12.0	480	480000	-	-	Non-Complying
4539	DODDABIDARAKALLU LAKE	LAKE	KARNATAKA	0.3	4.6	6.4	7.3	6.0	87.0	1700	700000	-	-	Non-Complying
5567	Doddakallasandra Lake,Bengaluru	LAKE	KARNATAKA	4.1	6.0	6.5	7.6	4.0	11.0	460	8400	-	-	Non-Complying
4528	DODDAKANNEHALLI LAKE	LAKE	KARNATAKA	0.3	5.7	6.5	8.5	5.0	20.0	390	23000	-	-	Non-Complying
3604	DODDANEKKUNDI LAKE	LAKE	KARNATAKA	0.3	5.4	6.5	7.2	4.0	83.0	340	2200000	-	-	Non-Complying
4094	GANGONDANAHALLI LAKE	LAKE	KARNATAKA	0.3	5.5	6.1	7.7	8.0	105.0	630	3100000	-	-	Non-Complying
3613	GOTTIGERE LAKE	LAKE	KARNATAKA	2.8	6.1	6.3	7.9	4.0	14.0	340	79000	-	-	Non-Complying
3654	GOTTIGERE LAKE	LAKE	KARNATAKA	0.3	6.3	6.5	7.6	4.0	24.0	220	310000	-	-	Non-Complying
4535	GUBBALAL LAKE	LAKE	KARNATAKA	0.3	6.2	6.5	7.5	4.0	124.0	2300	94000	-	-	Non-Complying
5575	Hanchanal Lake ,Hanchanal Vill,Bengaluru	LAKE	KARNATAKA	1.1	7.1	6.9	8.1	3.9	54.6	1600	1840	860	1080	Non-Complying
3621	HARALUR LAKE	LAKE	KARNATAKA	0.3	5.4	6.8	8.4	4.0	45.0	480	400000	-	-	Non-Complying
3582	HEBBAL LAKE	LAKE	KARNATAKA	4.0	7.2	6.9	9.0	2.0	7.4	400	1400	-	-	Non-Complying
3625	HEBBAL LAKE	LAKE	KARNATAKA	2.5	6.1	6.6	7.8	4.0	29.0	1200	11000	-	-	Non-Complying
3597	HESARAGHATTA LAKE	LAKE	KARNATAKA	3.2	6.1	6.6	7.8	4.0	11.0	320	4600	-	-	Non-Complying

**KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023**

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
5560	Hoodi (Rajapalya Lake) Itpl Main Road, Near Hoodi, Bengaluru	LAKE	KARNATAKA	3.1	5.9	6.7	7.3	4.0	27.0	460	93000	-	-	Non-Complying
4536	HOSAKEREHALLI LAKE	LAKE	KARNATAKA	0.3	5.8	6.5	8.5	4.0	93.0	4100	120000	-	-	Non-Complying
3636	HOSKERE LAKE	LAKE	KARNATAKA	0.3	5.8	6.5	7.8	5.0	44.0	3400	2300000	-	-	Non-Complying
3617	HULIMAVU LAKE	LAKE	KARNATAKA	2.4	5.3	6.8	6.8	7.0	29.0	230	700	-	-	Non-Complying
3559	HULIKERE LAKE	LAKE	KARNATAKA	6.8	7.3	7.1	8.6	4.0	9.0	460	940	-	-	Non-Complying
3660	HUNASINA KERE LAKE	LAKE	KARNATAKA	6.2	7.2	7.7	8.3	2.0	2.7	170	400	-	-	Complying
3609	IBBALUR LAKE	LAKE	KARNATAKA	0.3	6.6	6.5	7.6	4.0	45.0	390	31000	-	-	Non-Complying
3627	JAKKUR LAKE	LAKE	KARNATAKA	0.3	6.1	6.7	8.1	4.0	23.0	2100	43000	-	-	Non-Complying
4097	KACHOHALLI LAKE	LAKE	KARNATAKA	0.3	5.8	6.2	7.6	7.0	124.0	480	270000	-	-	Non-Complying
3611	KAIKONDANAHALLI LAKE	LAKE	KARNATAKA	0.3	6.7	6.9	8.5	4.0	27.0	580	79000	-	-	Non-Complying
3616	KALENA AGRAHARA LAKE	LAKE	KARNATAKA	4.1	6.0	6.7	7.9	4.0	13.0	310	12000	-	-	Non-Complying
4540	KAMMAGONDANAHALLI LAKE	LAKE	KARNATAKA	0.3	5.2	6.5	7.8	4.0	86.0	330	2200000	-	-	Non-Complying
4530	KAMMASANDRA LAKE	LAKE	KARNATAKA	0.3	3.8	6.6	7.7	9.0	150.0	4000	49000000	-	-	Non-Complying
5558	Kannahalli Lake Kannahalli, Bengaluru	LAKE	KARNATAKA	1.3	5.4	6.7	7.6	6.0	24.0	170	49000	-	-	Non-Complying
5564	Kannamangala Lake Hoskote Main Road , Bengalore	LAKE	KARNATAKA	3.2	6.1	6.8	7.9	4.0	21.0	470	12000	-	-	Non-Complying
5565	Kannur Lake Near By Hennur Road Bengalore	LAKE	KARNATAKA	3.0	5.9	6.5	8.2	4.0	12.0	700	490000	-	-	Non-Complying
3601	KARIHOBANAHALLI LAKE	LAKE	KARNATAKA	0.3	5.0	6.7	7.6	6.0	66.0	330	170000	-	-	Non-Complying
4529	KASAVANAHALLI LAKE	LAKE	KARNATAKA	4.2	6.5	6.6	8.0	4.0	8.0	430	23000	-	-	Non-Complying
4546	JAKKSANDRA LAKE (KASAVANAHALLI LAKE )	LAKE	KARNATAKA	5.3	6.1	6.9	7.1	4.0	4.0	410	7900	-	-	Non-Complying
3684	KELEGERE LAKE	LAKE	KARNATAKA	7.1	7.9	7.2	8.2	3.9	12.0	212	1800	104	480	Non-Complying
3680	KILLA LAKE	LAKE	KARNATAKA	5.5	8.3	6.9	8.9	1.9	4.0	350	920	130	540	Non-Complying

**KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023**

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
4543	KODI SINGASANDRA LAKE	LAKE	KARNATAKA	2.8	6.1	6.5	7.7	4.0	12.0	330	34000	-	-	Non-Complying
4511	KOGILU KERE	LAKE	KARNATAKA	4.2	6.4	6.8	8.1	4.0	9.0	430	12000	-	-	Non-Complying
3695	KONDAJIKERE LAKE	LAKE	KARNATAKA	6.3	7.4	7.2	8.3	1.0	2.8	11	49	-	-	Complying
4544	KOTHANURU LAKE	LAKE	KARNATAKA	3.1	6.1	6.5	7.8	4.0	16.0	21	8400	-	-	Non-Complying
5572	Kudlu Chikkakere, Bgp Layout Kudlu Vill ,Bengaluru	LAKE	KARNATAKA	1.9	6.1	7.0	8.5	4.0	13.0	460	7900	-	-	Non-Complying
5571	Kudlu Doddakere, Kudlu Vill,Bengaluru	LAKE	KARNATAKA	0.3	5.9	6.5	8.5	4.0	40.0	480	27000	-	-	Non-Complying
3583	KUKKARAHALLI LAKE	LAKE	KARNATAKA	4.2	7.8	8.2	9.0	2.0	12.0	450	1700	-	-	Non-Complying
4516	KUNDALAHALLI LAKE	LAKE	KARNATAKA	2.9	6.6	7.0	8.2	4.0	30.0	400	48000	-	-	Non-Complying
3692	KUNDUVADAKERE LAKE	LAKE	KARNATAKA	5.9	10.0	7.6	9.7	1.0	4.2	4	110	-	-	Non-Complying
3586	LIMBHABUDI LAKE	LAKE	KARNATAKA	3.4	12.2	7.3	9.0	3.0	14.0	450	1700	-	-	Non-Complying
4538	MACHOHALLI LAKE	LAKE	KARNATAKA	0.3	5.5	6.2	7.5	6.0	225.0	480	4600000	-	-	Non-Complying
5562	Mahadevpura Lake, K. R. Puram , Bangalore East Taluka	LAKE	KARNATAKA	3.2	5.6	7.4	8.7	3.2	10.0	2100	9400	-	-	Non-Complying
3635	MALATHAHALLI LAKE	LAKE	KARNATAKA	2.9	6.1	6.4	8.2	4.0	12.6	430	70000	-	-	Non-Complying
5589	Mallapura Kere, Mallapura Vill, Nh-13, Hospet Road Chitradurga,Bengaluru	LAKE	KARNATAKA	0.3	9.0	7.8	8.5	5.0	34.9	130	1400	-	-	Non-Complying
4547	MANGAMANAPALYA LAKE(SWARANA KUNTE)	LAKE	KARNATAKA	3.4	6.4	6.5	7.6	4.0	13.0	340	8400	-	-	Non-Complying
3644	MULBAGALU LAKE	LAKE	KARNATAKA	2.0	5.5	7.0	8.2	4.0	29.0	790	7900	-	-	Non-Complying
5561	Munekolalu Lake ,Marathahalli, East Taluka ,Bengaluru	LAKE	KARNATAKA	3.1	6.0	6.8	8.4	4.0	23.0	3100	7900	-	-	Non-Complying
3626	NAGAVARA LAKE	LAKE	KARNATAKA	1.6	6.1	6.5	8.1	4.0	20.0	170	12000	-	-	Non-Complying
4523	NALLURAHALLI LAKE	LAKE	KARNATAKA	2.8	6.2	6.6	7.8	4.0	16.0	310	26000	-	-	Non-Complying
3646	NARASAPURA LAKE	LAKE	KARNATAKA	4.2	6.1	6.5	7.7	4.0	8.0	220	12000	-	-	Non-Complying

**KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023**

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
4509	NARASIPURA LAKE	LAKE	KARNATAKA	4.3	6.5	6.8	7.7	4.0	9.0	490	8400	-	-	Non-Complying
3685	NAVALOORU LAKE	LAKE	KARNATAKA	6.4	6.9	7.6	8.1	3.8	6.0	141	630	76	210	Non-Complying
4505	NELAMANGALA LAKE	LAKE	KARNATAKA	0.3	6.9	6.5	7.5	4.0	86.0	470	58000	-	-	Non-Complying
3687	NUGGIKERE LAKE	LAKE	KARNATAKA	6.6	7.1	7.1	7.9	3.7	5.0	146	750	48	210	Non-Complying
3620	PARAPPANA AGRAHARA LAKE	LAKE	KARNATAKA	2.1	5.5	7.0	8.2	4.0	42.0	430	3300000	-	-	Non-Complying
4524	PATTANDUR AGRAHARA LAKE	LAKE	KARNATAKA	3.2	6.0	6.7	8.0	4.0	16.0	330	9400	-	-	Non-Complying
3614	PUTTENAHALI LAKE	LAKE	KARNATAKA	4.2	6.3	6.5	7.9	4.0	11.0	460	150000	-	-	Non-Complying
3624	PUTTENAHALI LAKE	LAKE	KARNATAKA	3.0	6.2	6.7	7.8	4.0	18.0	21	79000	-	-	Non-Complying
4510	RACHENAHALI LAKE	LAKE	KARNATAKA	2.9	5.7	6.8	8.2	4.0	45.0	460	120000	-	-	Non-Complying
4519	RAMPURA LAKE	LAKE	KARNATAKA	0.3	4.8	6.5	7.3	4.0	90.0	2300	6300000	-	-	Non-Complying
4514	SADARAMANGALA LAKE	LAKE	KARNATAKA	2.2	6.0	6.5	8.5	4.0	17.0	430	150000	-	-	Non-Complying
4504	SARAKKI LAKE	LAKE	KARNATAKA	4.2	6.1	7.1	8.2	4.0	7.0	120	11000	-	-	Non-Complying
3674	SATHYAMANGALA KERE POND	LAKE	KARNATAKA	5.5	7.6	7.8	8.3	2.3	3.0	200	390	-	-	Complying
4525	SEETHARAMPALYA LAKE	LAKE	KARNATAKA	0.3	6.1	6.6	8.5	4.0	18.0	2200	33000	-	-	Non-Complying
5563	Segehalli Lake Baavanapura Road Battarahalli , Bangalore East	LAKE	KARNATAKA	1.6	5.2	6.5	7.5	7.0	35.0	940	230000	-	-	Non-Complying
4527	SHEELAVANTA-WHITEFIELD LAKE	LAKE	KARNATAKA	3.0	6.2	6.5	8.2	4.0	16.0	3100	33000	-	-	Non-Complying
5559	Shettihalli Lake, Mallasandra Gudde Lake Bengaluru	LAKE	KARNATAKA	2.5	6.0	6.5	7.2	4.0	17.0	790	49000	-	-	Non-Complying
3587	SHETTYKERE LAKE	LAKE	KARNATAKA	1.6	6.1	7.4	8.8	4.0	16.0	680	2100	-	-	Non-Complying
4508	SINGAPURA LAKE	LAKE	KARNATAKA	0.3	5.9	6.7	7.9	4.0	93.0	410	46000	-	-	Non-Complying
3618	SINGASANDRA LAKE	LAKE	KARNATAKA	0.3	5.1	6.8	8.0	7.0	35.0	480	17000000	-	-	Non-Complying
3622	SOMASUNDRAPALYA LAKE	LAKE	KARNATAKA	3.1	6.5	6.6	7.8	4.0	14.0	430	4900	-	-	Non-Complying
4534	SOMPURA LAKE	LAKE	KARNATAKA	3.5	6.4	7.0	8.4	4.0	17.0	460	11000	-	-	Non-Complying
5570	Soulkere, Kaikondrahalli Vill,Bengaluru	LAKE	KARNATAKA	3.2	6.0	6.6	7.8	4.0	14.0	400	14000	-	-	Non-Complying

**KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023**

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
3688	SUDANAKERE LAKE	LAKE	KARNATAKA	6.5	7.2	7.2	8.2	3.6	4.4	147	420	24	156	Non-Complying
5577	Tollan Kere Lake, Ravi Nagar , Hobli, Dharwad Distirct,Bengaluru	LAKE	KARNATAKA	6.3	6.7	7.8	8.3	5.0	11.0	148	1200	91	350	Non-Complying
4533	ULLALU LAKE	LAKE	KARNATAKA	0.3	6.2	6.5	7.8	5.0	174.0	580	70000	-	-	Non-Complying
1388	ULSOOR LAKE TRAINING CENTRE OF FISH BREEDING	LAKE	KARNATAKA	1.3	5.7	7.1	9.0	4.0	11.0	3300	150000	-	-	Non-Complying
3593	ULSOOR LAKE TEMPLE	LAKE	KARNATAKA	1.6	5.4	7.2	9.0	4.0	11.0	2200	63000	-	-	Non-Complying
5568	Ulsoor Lake Near Kalyani,Bengaluru	LAKE	KARNATAKA	4.3	5.6	6.7	8.5	4.0	10.0	490	4900	-	-	Non-Complying
3690	UNAKALKERE LAKE	LAKE	KARNATAKA	6.7	7.3	7.6	8.3	3.3	6.0	170	740	76	280	Non-Complying
3640	UTTARAHALLI DORAIKERE	LAKE	KARNATAKA	0.3	6.6	6.5	8.6	4.0	170.0	3300	63000	-	-	Non-Complying
3608	VARTHUR LAKE	LAKE	KARNATAKA	0.3	5.6	6.5	7.3	7.0	73.0	2300	4900000	-	-	Non-Complying
3632	VEERAPURA TANK	LAKE	KARNATAKA	2.1	6.4	6.5	7.5	4.0	10.0	340	8400	-	-	Non-Complying
3603	VENGAIYYANAKERE( KR PURAM LAKE )	LAKE	KARNATAKA	0.3	5.8	6.7	7.5	4.0	100.0	3100	940000	-	-	Non-Complying
4522	VIBHUTHIPURA LAKE	LAKE	KARNATAKA	1.8	5.5	6.6	7.7	4.0	32.0	310	48000	-	-	Non-Complying
4512	VISWANEEDAM LAKE	LAKE	KARNATAKA	0.3	6.1	6.5	7.5	4.0	186.0	340	63000	-	-	Non-Complying
3638	YELACHENAHALLI LAKE	LAKE	KARNATAKA	2.0	6.9	6.8	8.5	4.0	13.0	310	49000	-	-	Non-Complying
3605	YELEMALLAPPA SHETTY LAKE	LAKE	KARNATAKA	0.3	4.2	6.2	7.6	5.0	70.0	310	3100000	-	-	Non-Complying
3585	YENNEHOLE LAKE	LAKE	KARNATAKA	0.3	5.0	7.4	8.7	6.0	24.0	1100	2600	-	-	Non-Complying
3682	KAKATI POND	POND	KARNATAKA	5.0	10.7	8.3	9.5	2.0	17.4	920	1840	350	1080	Non-Complying
3670	AINORAKATTE KERE	TANK	KARNATAKA	5.2	5.2	7.4	7.4	4.6	4.6	490	490	-	-	Non-Complying
3623	ANEKAL DODDAKERE TANK	TANK	KARNATAKA	3.2	6.6	6.7	7.9	4.0	18.0	47	150000	-	-	Non-Complying
3681	ANGOL MI TANK	TANK	KARNATAKA	0.3	2.1	6.2	8.3	7.8	25.8	920	1840	540	1080	Non-Complying
3675	B KATHIHALI KERE	TANK	KARNATAKA	6.7	6.9	7.7	8.1	2.3	2.9	210	320	-	-	Complying
3664	BASAVANAHALLIKERE TANK	TANK	KARNATAKA	6.8	6.8	7.8	8.2	2.0	2.5	220	260	-	-	Complying

**KARNATAKA: COMPLIANCE STATUS OF WATER QUALITY DATA OF LAKE, POND & TANK MONITORED UNDER NWMP DURING THE YEAR 2023**

STN Code	Monitoring Location	Type Water Body	State Name	Dissolved Oxygen (mg/L)		pH		BOD (mg/L)		Fecal Coliform (MPN/100ml)		Fecal Streptococci (MPN/100ml)		Compliance Status
				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
3619	BEGUR TANK	TANK	KARNATAKA	2.5	6.0	6.5	7.7	4.0	35.0	470	9400	-	-	Non-Complying
3693	BHATHIKERE TANK	TANK	KARNATAKA	3.6	6.9	6.8	8.2	3.0	18.0	1700	15000	-	-	Non-Complying
3595	BYRASANDRA TANK	TANK	KARNATAKA	2.9	5.4	6.5	8.2	4.0	17.0	1700	7900	-	-	Non-Complying
4532	CHANDAPURA LAKE	TANK	KARNATAKA	0.3	3.5	6.8	7.8	10.0	90.0	3100	4700000	-	-	Non-Complying
3606	DASARAHALLI TANK	TANK	KARNATAKA	0.3	5.9	6.3	7.5	4.0	80.0	460	58000	-	-	Non-Complying
3634	DEVARAKERE TANK	TANK	KARNATAKA	2.2	6.4	6.5	8.0	4.0	16.0	2300	41000	-	-	Non-Complying
3641	DHOREKERE TANK	TANK	KARNATAKA	0.3	6.1	6.5	8.7	4.0	36.0	1700	12000	-	-	Non-Complying
3653	DODDAKERE TANK(KUNIGAL)	TANK	KARNATAKA	4.1	6.3	6.8	8.0	4.0	7.0	310	13000	-	-	Non-Complying
3666	GANIGARAHOSAHALLIKERE TANK	TANK	KARNATAKA	7.3	7.3	7.6	7.6	3.0	3.0	320	320	-	-	Complying
4518	GARUDACHARPALYA TANK	TANK	KARNATAKA	0.3	5.8	6.5	8.2	5.0	22.0	330	12000	-	-	Non-Complying
3676	SAHANA LAKE	TANK	KARNATAKA	5.9	7.4	7.2	8.3	2.0	2.8	170	330	-	-	Complying
3561	HANDIKERE (KOPPAL) TANK	TANK	KARNATAKA	6.8	7.3	6.8	8.4	3.0	6.0	430	740	-	-	Non-Complying
3671	HANUMANTHAPURAKATTE TANK	TANK	KARNATAKA	6.6	7.0	7.8	8.2	2.2	3.0	270	450	-	-	Complying
3673	AVALI KERE	TANK	KARNATAKA	1.0	2.8	7.1	8.3	8.8	52.0	170	1300	-	-	Non-Complying
3683	HEREKERE TANK	TANK	KARNATAKA	5.1	5.8	7.7	7.9	11.0	28.8	348	1800	170	650	Non-Complying
3598	HEROHALLI TANK	TANK	KARNATAKA	0.3	6.0	6.6	7.6	4.0	23.0	700	400000	-	-	Non-Complying
3642	JIGANI TANK	TANK	KARNATAKA	2.9	6.5	7.0	7.8	4.0	47.0	230	6300	-	-	Non-Complying
3663	JOLADAKATTE TANK	TANK	KARNATAKA	5.4	7.4	7.7	8.3	2.3	3.0	210	390	-	-	Complying
3607	KALKERE TANK	TANK	KARNATAKA	2.3	6.8	6.5	7.9	3.3	155.0	1700	70000	-	-	Non-Complying
3657	KANCHANAHALLI KOPPALU KERE	TANK	KARNATAKA	1.4	4.6	8.1	8.8	4.8	24.0	120	1100	-	-	Non-Complying
3588	KARANJIKERE TANK	TANK	KARNATAKA	4.1	8.1	7.1	8.4	2.0	10.0	360	1100	-	-	Non-Complying
3591	KEMPAMBUDHI TANK	TANK	KARNATAKA	0.3	6.3	6.5	8.2	4.0	31.0	580	23000	-	-	Non-Complying
3639	KENGERI TANK	TANK	KARNATAKA	5.0	5.4	7.8	7.9	5.0	6.0	4000	49000	-	-	Non-Complying
3661	KOKKANAGHATTADODDAKERE TANK	TANK	KARNATAKA	5.1	6.5	8.0	8.6	3.0	5.6	170	790	-	-	Non-Complying

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				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
3662	KOUSHIKA KERE	TANK	KARNATAKA	5.8	7.3	7.7	8.3	2.0	2.6	170	390	-	-	Complying
4517	KOWDHENAHALLI TANK	TANK	KARNATAKA	3.2	5.7	6.5	7.2	4.0	26.0	3400	33000	-	-	Non-Complying
3590	LALBAGH TANK	TANK	KARNATAKA	3.1	6.6	6.7	8.6	4.0	13.0	330	11000	-	-	Non-Complying
3665	LINGAPPANAKATTE TANK	TANK	KARNATAKA	5.3	7.4	7.8	8.3	2.0	3.0	170	450	-	-	Complying
4503	MADHURE TANK	TANK	KARNATAKA	4.1	6.3	6.5	7.5	4.0	10.0	340	33000	-	-	Non-Complying
3589	MADIWALA TANK	TANK	KARNATAKA	0.3	6.3	6.5	7.9	4.0	39.0	470	33000	-	-	Non-Complying
3659	MAKANA (KANDALI) KERE	TANK	KARNATAKA	1.3	2.3	7.2	8.0	5.6	10.0	1200	4600	-	-	Non-Complying
4092	MANCHALAPUR TANK, MANCHALAPUR, RAICHUR	TANK	KARNATAKA	4.4	9.0	8.4	9.3	7.5	24.0	4900	11000	-	-	Non-Complying
3697	MATADAKERE TANK (ARASANAKERE)	TANK	KARNATAKA	0.3	8.1	8.3	8.9	5.9	39.0	2200	46000	-	-	Non-Complying
3655	MATHIKERE TANK	TANK	KARNATAKA	4.2	4.6	8.2	8.5	6.0	9.0	31000	79000	-	-	Non-Complying
3560	MAVINAKERE TANK	TANK	KARNATAKA	4.2	9.5	8.5	10.0	12.0	42.0	7000	24000	-	-	Non-Complying
3650	MELEKOTE TANK	TANK	KARNATAKA	0.3	6.1	6.5	7.7	4.0	48.0	460	33000	-	-	Non-Complying
3648	MYDALA TANK	TANK	KARNATAKA	4.1	6.2	6.9	7.6	4.0	8.0	430	4800	-	-	Non-Complying
3596	NAYANDANAHALLI TANK	TANK	KARNATAKA	1.2	6.2	7.2	8.4	4.0	40.0	430	79000	-	-	Non-Complying
3686	NIRASAGARAKERE TANK	TANK	KARNATAKA	7.3	7.6	7.2	8.3	2.0	2.5	31	120	15	26	Complying
3669	PEREMANAHALLI KERE	TANK	KARNATAKA	5.2	7.1	7.7	8.3	2.0	3.0	170	390	-	-	Complying
3565	PILIKULA TANK	TANK	KARNATAKA	4.3	7.9	7.0	7.9	3.0	3.0	10	79	-	-	Non-Complying
4502	RAMAMMANA KERE	TANK	KARNATAKA	0.3	6.1	6.7	8.1	4.0	10.0	270	12000	-	-	Non-Complying
4513	RAMAMMANA KERE	TANK	KARNATAKA	4.0	6.1	6.3	7.4	4.0	11.0	330	7000	-	-	Non-Complying
4531	RAYASANDRA LAKE	TANK	KARNATAKA	0.3	3.5	6.8	8.2	11.0	24.0	230	470000	-	-	Non-Complying
4498	SANAVALLI DAM, MUNGOD	TANK	KARNATAKA	7.2	7.6	7.1	7.6	2.0	2.3	28	94	2	26	Complying
3672	SANKALAPURAKERE TANK	TANK	KARNATAKA	5.9	7.1	7.8	8.1	2.5	3.4	390	790	-	-	Non-Complying
3594	SANKEY TANK	TANK	KARNATAKA	4.4	6.1	6.7	7.8	4.0	9.0	49	4900	-	-	Non-Complying

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				Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	
3667	SATHENAHALLIDODDAKERE TANK	TANK	KARNATAKA	4.8	6.6	7.7	8.3	2.6	4.2	340	930	-	-	Non-Complying
3694	SHANTHISAGARKERE TANK	TANK	KARNATAKA	5.2	8.0	6.7	8.5	1.0	4.0	14	3300	-	-	Non-Complying
3677	SHARANABASAVESHWARA KERE TANK	TANK	KARNATAKA	4.5	8.6	7.9	8.8	5.0	12.0	630	11000	-	-	Non-Complying
3600	SHIVAPURA TANK	TANK	KARNATAKA	0.3	4.1	6.7	8.2	10.0	90.0	3400	1300000	-	-	Non-Complying
3668	SODHARAHALLIKERE	TANK	KARNATAKA	4.0	5.8	7.4	8.3	3.4	5.4	78	780	-	-	Non-Complying
3689	SOMESHWARAKERE TANK	TANK	KARNATAKA	6.6	6.9	7.1	8.3	4.0	13.0	210	1800	109	520	Non-Complying
3633	SUBRAMANYAPURA TANK	TANK	KARNATAKA	0.3	7.2	6.7	8.2	4.0	67.0	2300	14000	-	-	Non-Complying
3610	TUBARAHALLI TANK	TANK	KARNATAKA	3.1	6.2	6.6	7.8	4.0	15.0	310	15000	-	-	Non-Complying
3691	VIMANABHUTHIKERE TANK	TANK	KARNATAKA	6.8	8.8	7.5	8.5	1.0	2.0	11	68	-	-	Complying
3592	YEDIYUR TANK	TANK	KARNATAKA	2.9	6.8	6.7	8.9	4.0	12.0	630	49000	-	-	Non-Complying
3630	YELAHANKA TANK	TANK	KARNATAKA	0.3	6.1	6.6	7.8	4.0	29.0	310	17000	-	-	Non-Complying

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL SOUTHERN BENCH,  
CHENNAI**

**O A NO. 296 OF 2024 (SZ)**

Tribunal on its own motion SUO MOTU  
based on the News Item in The Deccan Herald  
dt: 09.09.2024 titled "Lokayuktha probe finds blocked  
SWDs, encroachments at two Bengaluru lakes"

Versus

Bruhat Bengaluru Mahanagara Palike (BBMP),  
Through its Chief Commissioner, Bengaluru and Ors.

.... Respondents

**REPLY ON BEHALF OF CENTRAL POLLUTION CONTROL BOARD  
(CPCB) i.e. RESPONDENT NO. 4**

**M/s.R.Thirunavukarasu  
Counsel for the 4<sup>th</sup> Respondent  
CPCB  
M-9444012986**